

## Annexure – 3

Name of the corporate debtor: Andes Town Planners Pvt. Ltd. - under CIRP ; Date of commencement of CIRP: 02.03.2023

(Date of receipt of order 10.03.2023); List of creditors as on:27.01.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Note : Amt admitted provisionally as books and records of CD is not available

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related	% of voting share in CoC					
1	Wind Constructions & Developers Pvt Ltd.	24-03-2023	61,09,00,000	-	Unsecured	NIL	Yes	-	-	-	-	61,09,00,000	Unexplained claim/ Related
2	Mani Capital Ltd	10-05-2023	3,48,60,527	-	Unsecured	NIL	No	-	-	-	3,48,60,527	-	
3	Phoenix Asset Reconstruction Company	04-07-2023	43,92,95,005	43,92,95,005	Unsecured	NIL	No	11.10%	0	-	-	-	
4	Pratibha Misra		1,21,000	-		NA	No	-			1,21,000		shift
5	Kapareva Development Private Limited		1,91,45,886	-		NA	No	-			1,91,45,886		Duplicate
6	Subrata Chakraborty		1,25,000	-		NA	No	-			1,25,000		In Allottees Category
7	IDBI Bank Limited	45723	69848174	69848174	Unsecured	NIL	No	1.77%					
	<b>Total</b>		<b>1,17,42,95,592</b>	<b>50,91,43,179</b>				<b>12.87%</b>	<b>0</b>	<b>-</b>	<b>5,42,52,413</b>	<b>61,09,00,000</b>	